

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2018
NAME OF THE PETITIONER(S) : MEDINOK HEALTHCARE PVT LTD
NAME OF THE RESPONDENT(S) : ROC, PONDICHERY
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. JAMES VICTOR
RAJKUMAR

For Petitioners

B. Sarathbabu

Representing Counsel for
ROC, Pondicherry

B. Sarathbabu

ORDER

Counsel for the applicant present. Representative of ROC, Pondicherry present
Heard. Order is reserved.

-sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc